Annexure - 4
 Ultra Tile Private Limited

 Name of the Corporate Debtor
 01-Mar-22

 Date of commencement of Liquidation
 01-Mar-22

 List of creditors as on
 23-Jul-25

List of operational creditors (Employees)

(Amount in Rupees)

SI. No	Name of creditor	Detials of claim received		Details of claim admitted							Amount			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any

No claims received from any employee.

However, it is not out of place to mention that the Employees have filed a Complaint against their pending dues for a period prior to CIRP with The Industrial Labour Court, Maharashtra, Nagpur Bench